

Title : Regarding need to exempt railway freight tariff levied on pulses transported from Northern States to Tamil Nadu.

(xix) **Need to exempt railway freight tariff levied on pulses
transported from Northern States to Tamil Nadu.**

SHRI RAVICHANDRAN SIPPAPARAI (SIVAKASI): Tamil Nadu State largely depends on northern states like Haryana, Punjab, Uttar Pradesh and Gujarat for pulses requirement. Food Processing Industries and Food Traders in Tamil Nadu mainly depend upon Railways for the transportation of the same.

The Railways grant the exemption only for the PDS – food grains. In Tamil Nadu only Rice and Wheat comes under PDS and all the food-grains especially pulses are not covered. Freight on Food commodities has increased to 33.5% due to the Rationalisation of Freight Tariff during 2005-06, Railway Budget.

In view of this, I urge the Government to kindly extend the exemption for pulses also.

MR. SPEAKER : The House stands adjourned to meet tomorrow at 1100 hours

19.29 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock
on Tuesday, November 29, 2005/Agrahayana 8, 1927 (Saka).*
